

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent(s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p><i>Copies sent Vide - 25/5/05 Dated 25/5/05 C.M.</i></p>	<p>03.06.2005 CP 39/2005 (OA 21/2005) Mr. Virendra Lodha, Counsel for the applicant. Heard the learned counsel for the applicant. Learned counsel for the applicant seeks permission to withdraw this Contempt Petition. Permission granted. This Contempt Petition is dismissed as having been withdrawn.</p> <p><i>[Signature]</i> (A.K. BHANDARI) MEMBER (A)</p> <p><i>[Signature]</i> (KULDIP SINGH) VICE CHAIRMAN</p> <p>AHQ</p>